Papers Laid [30 MAR., 2012] on the Table 209

- (b) Annual Accounts of the National Institute of Plant Health Management (NIPHM), Hyderabad, for the year 2010-11, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 6304/15/12]
- (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above.
- IV. (i) Outcome Budget, for the year 2012-13, in respect of the Department of Agriculture and Cooperation in the Ministry of Agriculture. [Placed in Library. See No. L.T. 6306/15/12]
  - (ii) Outcome Budget, for the year 2012-13, in respect of the Department of Agricultural Research and Education in the Ministry of Agriculture. [Placed in Library. See No. L.T. 6397/15/12]

## Outcome Budget (2012-13) of the Ministry of Civil Aviation

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJEEV SHUKLA): Sir, on behalf of Shri Ajit Singh I, lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2012-13, in respect of the Ministry of Civil Aviation. [Placed in Library. *See* No. L.T. 6444/15/12]

## Outcome Budget (2012-13) of the Ministry of Human Resource Development

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESHWARI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Outcome Budget, for the year 2012-13, in respect of the Department of Higher Education in the Ministry of Human Resource Development. [Placed in Library. *See* No. L.T. 6449/15/12]
- (ii) Outcome Budget, for the year 2012-13, in respect of the Department of School Education and Literacy in the Ministry of Human Resource Development. [Placed in Library. See No. L.T. 6348/15/12]

## Outcome Budget (2012-13) of the Ministry of Law and Justice

THE MINISTER OF LAW AND JUSTICE AND THE MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2012-13, in respect of the Ministry of Law and Justice. [Placed in Library. *See* No. L.T. 6321/15/12]